

**आयकर अपीलिय अधिकरण न्यायपीठ, पनाजी में ।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL BENCH, PANAJI**

**(At e-Court, PUNE)**

**BEFORE SHRI R.S. SYAL, VICE PRESIDENT  
AND SHRI S.S. VISHWANETHRA RAVI, JM**

<b>Sl. No.</b>	<b>ITA No</b>	<b>Assessee</b>	<b>Revenue</b>	<b>A.Y.</b>	<b>Quarter</b>
1	250 to 254/ PAN/2018	M/s. Muktar Minerals Pvt. Ltd., Plot No.B-2, B-3, Phase 1-A, Verna Industrial Estate, Verna, Goa. Pin – 403 722 PAN No.AAECM0510E	CPC, Ghaziabad	2013-14	24Q-2 24Q-3 26Q-2 26Q-3 26Q-4
2	255 to 262/ PAN/2018	M/s. Muktar Minerals Pvt. Ltd., Plot No.B-2, B-3, Phase 1-A, Verna Industrial Estate, Verna, Goa. Pin – 403 722 PAN No.AAECM0510E	CPC, Ghaziabad	2014-15	24Q-1 24Q-2 24Q-3 24Q-4 26Q-1 26Q-2 26Q-3 26Q-4
3	263 to 270/ PAN/2018	M/s. Muktar Minerals Pvt. Ltd., Plot No.B-2, B-3, Phase 1-A, Verna Industrial Estate, Verna, Goa. Pin – 403 722 PAN No.AAECM0510E	CPC, Ghaziabad	2015-16	24Q-1 24Q-2 24Q-3 24Q-4 26Q-1 26Q-2 26Q-3 26Q-4
4	288 to 293/ PAN/2018	M/s. Muktar Infrastructure (India) Pvt. Ltd., Plot No.B-2, B-3, Phase 1-A, Verna Industrial Estate, Verna, Goa – 403 722 PAN No.AAGCM3146C	CPC, Ghaziabad	2013-14	24Q-2 24Q-3 24Q-4 26Q-2 26Q-3 26Q-4
5	294 to 301/ PAN/2018	M/s. Muktar Infrastructure (India) Pvt. Ltd., Plot No.B-2, B-3, Phase 1-A, Verna Industrial Estate, Verna, Goa – 403 722 PAN No.AAGCM3146C	CPC, Ghaziabad	2014-15	26Q-1 26Q-2 26Q-3 26Q-4 24Q-1 24Q-2 24Q-3 24Q-4

6	302 to 309/ PAN/2018	M/s. Muktar Infrastructure (India) Pvt. Ltd., Plot No.B-2, B-3, Phase 1-A, Verna Industrial Estate, Verna, Goa – 403 722 PAN No.AAGCM3146C	CPC, Ghaziabad	2015-16	26Q-1 26Q-2 26Q-3 26Q-4 24Q-1 24Q-2 24Q-3 24Q-4
7	310 to 315/ PAN/2018	M/s. S.M. Constructions, Plot No.B-2, B-3, Phase 1-A, Verna Industrial Estate, Verna, Goa – 403 722 PAN No. AHEPS3521P	CPC, Ghaziabad	2013-14	24Q-2 24Q-3 24Q-4 26Q-2 26Q-3 26Q-4
8	316 to 323/ PAN/2018	M/s. S.M. Constructions, Plot No.B-2, B-3, Phase 1-A, Verna Industrial Estate, Verna, Goa – 403 722 PAN: AHEPS3521P	CPC, Ghaziabad	2014-15	24Q-1 24Q-2 24Q-3 24Q-4 26Q-1 26Q-2 26Q-3 26Q-4
9	324 to 330/ PAN/2018	M/s. S.M. Constructions, Plot No.B-2, B-3, Phase 1-A, Verna Industrial Estate, Verna, Goa – 403 722 PAN: AHEPS3521P	CPC, Ghaziabad	2015-16	26Q-1 26Q-2 26Q-4 24Q-1 24Q-2 24Q-3 24Q-4

Assessee by : Shri Ankit Bubna  
(Withdrawal Applications dt.11.11.2020  
filed)

Revenue by : Ms. R. Premi, JCIT.

सुनवाई की तारीख / Date of Hearing : 08.01.2021.  
घोषणा की तारीख / Date of Pronouncement : 08.01.2021

**आदेश / ORDER**

The above captioned appeals (64 appeals) filed by different assesses are directed against the separate orders passed by the Commissioner of Income Tax (Appeals), Panaji – 1 dated 23.04.2018 in relation to the assessment years 2013-14 to 2015-16 of different quarters.

2. The Ld.A.R. of the assessee submitted that he wishes to withdraw the appeals in view of having filed applications under Vivad Se Vishwas Scheme, proof of which the Form No.3 is enclosed before this Tribunal.

3. Ms. R. Premi, the Id. DR has no objection in case the assessee wish to withdraw the appeals.

4. In view of the request made by the assessee, all the appeals are dismissed as withdrawn.

Order pronounced in the open Court on 8<sup>th</sup> January, 2021.

**Sd/-**  
**(S.S. VISHWANETHRA RAVI)**  
**JUDICIAL MEMBER**

**Sd/-**  
**(R.S. SYAL)**  
**VICE PRESIDENT**

पुणे / Pune; दिनांक / Dated : 8<sup>th</sup> January, 2021.  
Yamini

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A), Panaji – 1.
4. The CIT(TDS), Panaji.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, पनाजी /  
DR, ITAT, "Panaji" Pune;
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.